

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.A No.30/(MAH)/2014
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2016 AT 2.00 PM.

NAME OF THE PARTIES: Mr. Kamlesh Kalidas Shah

V/s.
M/s. Larsen & Toubro Ltd.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1	M.S. BHARDWAJ + SHRI V.P. Verma	Advocates for Petitioner	

Order

Company Appeal No. 30/59/NCLT/MB/MAH/2014

1. Ld. Counsel appeared on behalf of the Petitioner. None for the Respondent.
2. Since the Respondent are absent, Petitioner is hereby directed to communicate the next date of hearing to the Respondents.
3. At the request of the Ld. Counsel appeared on behalf of the Petitioner, the case is adjourned to 10th August, 2016 at 2.30 p.m. for hearing.

MK Shrawat
20/7/16

Dated: 20th July, 2016.

M. K. SHRAWAT
Member (Judicial)